

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4440
ANSWERED ON:20.02.2014
HIGH RISE BUILDINGS NEAR PALAM AIRPORT
Hussain Shri Syed Shahnawaz

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a large number of multi-storey buildings are being constructed near Palam Airport and if so, the details thereof;
- (b) whether No Objection Certificates (NOCs) have been obtained for construction of these buildings; and (c) if so, the details thereof and if not, the action taken against the owners of the said buildings?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (c): Yes, Madam. All the buildings are required to take `No Objection Certificate` (NOC) as per Govt. of India Gazette notification S.O.84(E). Details of high rise buildings constructed / being constructed near Delhi Airport which have sought NOC from Airports Authority of India (AAI) are at Annexure. However, if any irregularities found in this regard, the officer-in-charge of the concerned aerodrome is responsible to initiate action as per the Aircraft (Demolition of obstructions caused by Buildings and Trees etc.) Rules, 1994.